# GOVERNMENT OF INDIA MINISTRY OF COMMERCE & INDUSTRY (DEPARTMENT OF COMMERCE)

# RAJYA SABHA STARRED QUESTION NO. 192 TO BE ANSWERED ON 23<sup>rd</sup> DECEMBER, 2022

### STEPS TAKEN FOR ENCOURAGEMENT OF EXPORTERS

#### 192 SHRI S. KALYANASUNDARAM:

Will the Minister of COMMERCE & INDUSTRY be pleased to state:

- (a) whether Government concurs with the view that India needs more exports not only to strengthen the exchequer but also to stabilise export oriented industries;
- (b) if so, the steps that are proposed to be taken by Government to encourage exporters and the details thereof; and
- (c) if not, the reasons therefor?

#### ANSWER

## THE MINISTER OF COMMERCE AND INDUSTRY (SHRI PIYUSH GOYAL)

(a) to (c): A Statement is laid on the Table of the House.

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### STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (c) OF RAJYA SABHA STARRED QUESTION NO. 192 FOR ANSWER ON 23<sup>rd</sup> DECEMBER, 2022 REGARDING "STEPS TAKEN FOR ENCOURAGEMENT OF EXPORTERS".

- (a) Yes, Sir. Exports play an important role in the economic development of the Country. Export oriented industries are an important source of foreign exchange and the government takes adequate measures to provide a stable and facilitative eco-system for both domestic and export oriented industries.
- (b) The Government has taken the following steps to encourage exporters:
- (i) The Foreign Trade Policy (2015-20) has been extended upto 31-03-2023.
- (ii) The Interest Equalization Scheme on pre and post shipment rupee export credit has been extended upto 31-03-2024.
- (iii) Assistance is provided to promote exports through schemes such as Trade Infrastructure for Export Scheme (TIES) and Market Access Initiatives (MAI) Scheme.
- (iv) Rebate of State and Central Levies and Taxes (RoSCTL) Scheme for labour oriented textile export has been implemented since 07.03.2019.
- (v) Remission of Duties and Taxes on Exported Products (RoDTEP) scheme has been implemented since 01.01.2021.
- (vi) Common Digital Platform for Certificate of Origin has been launched to facilitate trade and increase Free Trade Agreement (FTA) utilization by exporters.
- (vii) Districts Export Plan formulated in 570 districts by identifying products/services with export potential in each district, addressing bottlenecks for exporting these products/services and supporting local exporters/manufacturers to generate employment in the district.
- (c) In view of above, question does not arise.

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